

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.204

**C.P.(CAA)/16(AHM)2024 in**  
**CA(CAA)/28(AHM)2023**

**Proceedings under Section 230-232 of Co.Act,2013**

**IN THE MATTER OF:**

Aabad Marketing Private Limited (AMPL)  
Fable Food Products Private Limited (FFPPL)

.....Applicant

.....Respondent

**Order delivered on: 25/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Mr. Smit Patel, PCS
For the Income Tax	: Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the RD	: Mr. Shiv Pal Singh
For the RoC	: Ms. Rupa Sutar, Dy. RoC
For the OL	: Mr. Sandeep Tupe, technical Asst.

**ORDER**

Learned PCS for the applicant is directed to file reply to the report filed by the RD.

List for further consideration on 12.09.2024

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**